

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 230 OF 2014**

**APPEAL NO. 231 OF 2014**

**APPEAL NO. 155 OF 2015**

**APPEAL NO. 156 OF 2015**

**APPEAL NO. 265 OF 2013 & IA NOS. 357 OF 2013, 110 OF 2014 & 159 OF  
2015**

**APPEAL NO. 266 OF 2013 & IA NOS. 358 OF 2013 & 160 OF 2015**

**APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015**

**APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015**

**Dated: 1<sup>st</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**APPEAL NO. 230 OF 2014**

**APPEAL NO. 155 OF 2015**

**APPEAL NO. 266 OF 2013 & IA NOS. 358 OF 2013 & 160 OF 2015**

**APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015**

**BSES Rajdhani Power Ltd. ...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission ...Respondent(s)**

**APPEAL NO. 231 OF 2014**

**APPEAL NO. 156 OF 2015**

**APPEAL NO. 265 OF 2013 & IA NOS. 357 OF 2013, 110 OF 2014 & 159 OF  
2015**

**APPEAL NO. 236 OF 2014 & IA NO. 162 OF 2015**

**BSES Yamuna Power Ltd. ...Appellant(s)**

**Vs.**

**Delhi Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Ms. Malavika Prasad**

(in Appeal Nos. 155, 156 of 2015,  
265, 266 of 2013, 235 & 236 of  
2014)

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1  
(In appeal Nos. 230, 231 235 & 236  
of 2014 & 265, 266 of 2013)

Mr. Divyanshu Rai for  
Mr. Nikhil Nayyar for R-1  
(In appeal Nos. 155 & 156 of 2015)

Mr. Arun Kumar Datta  
(In appeal Nos. 256 of 2013 & 236  
of 2014)

## **ORDER**

We have heard learned counsel for the appellant for some time.

List these matters for further hearing on **02.05.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

**(I.J. Kapoor)**  
**Technical Member**

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